



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 3253/2017

This the 27th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Munesh Kumari
 Aged about 34 years
 D/o Rajender Singh
 R/o House No. 80
 Village Budhanpur, Majradabas
 North West, Delhi-110081
 Post-Teacher (Primary) in MCD.Applicant

(through Sh. T.T. Lepcha for Sh. Anuj Aggarwal)

Versus

1. North Delhi Municipal Corporation (NDMC)
 Through its Commissioner (North)
 Dr. SPM Civic Centre
 Minto Road, New Delhi-110002.
2. South Delhi Municipal Corporation (SDMC)
 Through its Commissioner (South)
 23rd Floor, Civic Centre
 Minto Road, New Delhi-110002.
3. East Delhi Municipal Corporation (EDMC)
 Through its Commissioner (East)
 419, Udyog Sadan, Patparganj Industrial Area
 Delhi-110092.



4. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
FC-18, Institutional Area
Karkardooma, Delhi-110092.
5. Government of NCT of Delhi
Through the Chief Secretary
Secretariat, IP Estate
New Delhi-110002.Respondents

(through Sh. R.K. Jain, Sh. M.S. Reen and Ms. Sangita Rai)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Learned counsel for the applicant submits that he wants to withdraw this OA. Permitted.

2. In view of the same, the OA is dismissed as withdrawn.
No costs.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

/ns/